

DIVISION BENCH  
COURT - II

S-9

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/440(KB)2018  
IA(I.B.C)/962(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08<sup>TH</sup> MAY 2024**

IN THE MATTER OF	HUVEPHARMA SEA [ PUNE] PRIVATE LIMITED VS AMRIT FEEDS LIMITED
UNDER SECTION	IBC UNDER SEC 9

**Appearance (via video conferencing/physically)**

Mr. Saubhik Chowdhury, Adv. ] For the Applicant.  
Mr. Tanishq Pathak, Adv. ]

**ORDER**

1. Ld. Counsel for the Applicant present.
2. **IA(I.B.C)/962(KB)2024:**
  - a. Registry is directed to issue notice to the Liquidator to give a reply within a period of two weeks by way of speed post or by e-mail and place the tracking information report on record.
  - b. List the matter on **03.07.2024**.

**D.Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**